

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 001**

No. HHC/GAZ/14-260/2003-

Dated Shimla, the 10<sup>th</sup> July, 2015.

**OFFICE ORDER.**

In continuation of this Registry office order No. HHC/GAZ/14-260/2003-74, dated 22.6.2015, the Hon'ble High Court has been pleased to fix the headquarter of Shri Rajesh Chauhan, Civil Judge (Senior Division)-cum-CJM (under suspension) at District Court, Bilaspur, instead of District Court Kullu.

**BY ORDER OF THE HON'BLE HIGH  
COURT OF HIMACHAL PRADESH.**

**REGISTRAR GENERAL**

Endst. No.HHC/GAZ/14-260/2003-

Dated: 10.7.2015.

Copy forwarded to:-

1. The Deputy Registrar -cum-Special Private Secretary to the Hon'ble the Chief Justice, High Court of Himachal Pradesh, Shimla.
2. The District and Sessions Judge, Kullu H.P.
3. The District and Sessions Judge, Bilaspur for information.
4. Shri Rajesh Chauhan, Civil Judge (Sr. Division)-cum-CJM (under suspension) C/O District and Sessions Judge, Kullu , H.P. for information and necessary action.
5. All the Additional Registrars/ Deputy Registrars/Assistant Registrars/Secretaries, High Court of H.P.
6. The Secretary/Private Secretary to the Registrar General/Registrar (Rules) /Registrar (Vigilance)/ Registrar (Judicial) /Registrar (Inspection) / Registrar (Administration) /CPC, High Court of Himachal Pradesh, Shimla.
7. Guard file.

Registrar General.